GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 30 TO BE ANSWERED ON 03.02.2020

NGOs Working for MDMS

30. SHRI SELVAM G: SHRI GAUTAM SIGAMAANI PON: DR. HEENA GAVIT: SHRI REBATI TRIPURA: SHRI DHANUSH M. KUMAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the NGOs are providing meals to schools through centralised kitchens under Mid-Day Meal (MDM) scheme and if so, the number thereof, State/ UT-wise;
- (b) the number of Rural and Urban schools covered by NGOs, State/UT-wise especially Kanchipuram district of Tamil Nadu;
- (c) whether the samples collected from NGO's centralised kitchen have been found to be in compliance with prescribed standards and nutritive values and if so, the details thereof and if not, the reasons therefor and the steps taken in this direction;
- (d) whether it is a fact that NGO's engaged in preparing mid-day meals for children in rural areas have turned the scheme into a profit making exercise and deviated from the purpose and if so, the details thereof;
- (e) whether the Government is considering to eliminate the role of NGOs in preparing mid-day meal in rural areas and if so, the details thereof and the reaction of the State Governments thereto; and
- (f) the other steps taken/being taken by the Government to ensure mid-day meal are mandatorily tested by accredited labs each month for maintaining quality and nutrition?

ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a) & (b): The Mid-Day Meal Scheme (MDMS) is implemented in partnership with States and UTs. The overall responsibility for providing cooked and nutritious midday meal to the eligible children lies with the State Governments and Union Territory Administrations. State and UT Governments engage NGOs / Voluntary Organizations for preparing meals in Centralized kitchens for identified clusters of schools. As per the information provided by the States and UTs, at present 17 States and UTs have engaged NGOs / Voluntary Organizations under the Scheme. In the State of Tamil Nadu no NGOs have been engaged for providing meals in schools. The State and UT-wise details of NGOs engaged and the numbers of rural and urban schools covered by NGOs under the Scheme are given at Annexure-I.
- (c) to (f): The Government of India has issued guidelines on quality, safety and hygiene in school level kitchens to all the States and UTs to address the quality issue. These guidelines inter-alia provide that the States/UTs must consider engaging CSIR Institutes / NABL accredited laboratories and FSSAI accredited laboratories for undertaking testing of samples of MDM for food safety and contamination. Further, the MDM Rules, 2015 provide for mandatory testing of food samples by Government recognized laboratories to ensure that the meals meet nutritional standards and quality. As per the information provided by the States and UTs, 1483 samples have been collected from schools covered by NGOs and all are found in compliance with the norms prescribed under the Scheme. The State and UT-wise details of these samples are given at Annexure-II.

States and UTs have not reported any case of engagement of NGOs those have turned the scheme into a profit making exercise in rural areas across the country. As per revised guidelines for engagement of Civil Society Organizations (CSO) /Non Govt. Organizations (NGO) in Mid-Day-Meal Scheme. CSO/NGO may be engaged for supply of hot cooked meal under MDMS for a cluster of schools in urban areas or in identified rural areas which have good road connectivity, for the purpose of leveraging efficiency gains.

Annexure-I

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 30 for 03.02.2020 raised by Shri Selvam G, Shri Gautam Sigamaani Pon, Dr. Heena Gavit, Shri Rebati Tripura, Shri Dhanush M. Kumar regarding NGOs Working for MDMS

Details of NGOs engaged and the numbers of rural and urban schools covered by NGOs under Mid-Day Meal Scheme

S. No.	State / UT	Number of NGOs providing MDM	Number of districts in which NGOs are serving MDM	Number of schools covered by NGOs		
				Rural	Urban	Total
1	Andhra Pradesh	7	13	3575	1358	4933
2	Assam	1	2	402	143	545
3	Bihar	6	12	856	1842	2698
4	Chhattisgarh	5	5	0	681	681
5	Dadra & Nagar Haveli	1	1	265	15	280
6	Daman & Diu	1	1	47	15	62
7	Delhi	52	13	0	2951	2951
8	Gujarat	3	9	1959	1443	3402
9	Haryana	1	4	1520	407	1927
10	Jharkhand	1	2	176	200	376
11	Karnataka	66	13	2361	2458	4819
12	Madhya Pradesh	23	19	0	3740	3740
13	Maharashtra	4	10	789	2605	3394
14	Odisha	6	12	2466	952	3418
15	Rajasthan	3	9	2291	1705	3996
16	Telangana	2	7	1160	938	2098
17	Uttar Pradesh	112	26	4634	2888	7522
	Total	294	158	22501	24341	46842

Annexure referred to in reply to part (c) to (f) of Lok Sabha Unstarred Question No. 30 for 03.02.2020 raised by Shri Selvam G, Shri Gautam Sigamaani Pon, Dr. Heena Gavit, Shri Rebati Tripura, Shri Dhanush M. Kumar regarding NGOs Working for MDMS

Details of samples collected from schools covered by NGOs under Mid-Day Meal Scheme

S. No.	State / UT	Number of NGOs providing MDM	Number of samples collected from schools covered by NGOs	Number of samples found in compliance with norms
1	Andhra Pradesh	7	0	0
2	Assam	1	12	12
3	Bihar	6	29	29
4	Chhattisgarh	5	10	10
5	Gujarat	3	78	78
6	Haryana	1	68	68
7	Jharkhand	1	0	0
8	Karnataka	66	95	95
9	Madhya Pradesh	23	12	12
10	Maharashtra	4	42	42
11	Odisha	6	2	2
12	Rajasthan	3	12	12
13	Telangana	2	41	41
14	Uttar Pradesh	112	156	156
15	Dadra & Nagar Haveli	1	0	0
16	Daman & Diu	1	0	0
17	Delhi	52	926	926
	Total	294	1483	1483